

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 217 of 2012

Dated : 23rd November, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)
Versus

West Bengal Electricity Regulatory Commission
....Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Atul Shankar Mathur
Mr. Debnath Ghosh
Ms. Shruti Verma,
Mr. Shaunak Mitra,
Mr. Abhisar Bairagh,

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

Admit. Issue notice.

Mr. C.K. Rai takes notice on behalf of the Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 24.12.2012 after serving copy on the other side. Thereafter, Rejoinder, if any, be filed by the learned counsel for the Appellant after serving copy on the other side.

Post the matter on **07.01.2013**.

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson